THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) The total number of Secretaries, Additional Secretaries, Joint Secretaries and Directors and the number of Scheduled Castes/ Scheduled Tribes officers from the IAS is given in the table below:

					as on	Of them, those belonging to	
			ar darranganinga,		30-4-90 -	Seheduled Castes	Scheduled Tribes
•	٠				4 6	Nil	Nil
					38	Nil	Nil
•					171	6	1
				,	110	12	4
		 					Castes

- (b) The posts of Additional Secretary, Joint Secretary and Director in the Government of India are filled by borrowing officers from All India Services and participating Group 'A' Organised Services of the Central Government under the Central Staffing Scheme. There is no reservation for appointment to these posts as officers are brought on deputation from their parent Services.
- (c) Yes. Sir. The constitutional responsibility to safeguard the interests of Scheduled Castes and Scheduled Tribes developes equally in officers of Government. The Members of the Screening Committee are Secretaries to Government of India and as such are fully vested with the responsibility to ensure that the claims of the members of the Scheduled Castes and Scheduled Tribes are into consideration consistent with the maintenance of efficiency of administration in making their recommendations as is prescribed under Article 335 of the Constitution. The Appointments Committee of the Cabinet is a Standing Committee of the Cabinet.

Opening of Central University in the name of Dr. Ambedkar

. 411. SHRI SANGH PRIYA GAU-TAM: Will the PRIME MINISTER be pleased to state whether Government propose to establish a new central Hatna" Baba Saheb Dr. B. R. Ambedkar; if so by when and where; if not, the ressons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): No such proposal is under consideration of the Central Government.

Guidelines for Admission in Kendriya Vidyalayas

- 412. DR. YELAMANCHILI SIVA-J1: Will the PRIME MINISTER be pleased to state:
- (a) what is the eligibility criteria for admission in the Kendriya Vidyalayas in the country;
- (b) whether children of other then Central Government employees are also eligible for admission there, provided vacancies are available; and
 - (c) if so, what are the guidelines?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MANBHAI MEHTA): (a) to (c) The Kendriya Vidyalaya Sangathan has been opening Kendriya Vidyalayas since 1963, primarily to cater to the educational needs of transferable Central Government employees including Defence personnel, In Cvil/Defence